

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 117

CP (IB) No. 348/Chd/Pb/2022

IN THE MATTER OF:

Yogi Dyeing Limited

...Petitioner

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.05.2024 in supplementary list.

-sd-
Court Officer

May 02, 2024
SM